
M/s. Rapier Machinery Mfg. Co. (I) Pvt. Ltd Vs Oriental Insurance Co. Ltd

Consumer Case No. 94 Of 2012

Court: National Consumer Disputes Redressal Commission

Date of Decision: Sept. 20, 2024

Acts Referred:

Consumer Protection Act, 1986 & Section 24A

Hon'ble Judges: Ram Surat Ram Maurya, Presiding Member; Bharatkumar Pandya, Member

Bench: Division Bench

Advocate: Anubhav Kumar, Gauri Swarup Bansal, Ajay Singh

Final Decision: Dismissed

Judgement